## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/16	*	Hearing	245	Vijay Kumar & P .Mehta Vs. SPM Export P. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

AMIT. S. PAWANI

9845128001

Petitioner

Petitioner

REPRESENTATION TO WHOM

Wijay Kuman P

Hichta

Petitioner

Petitioner

Petitioner

Responsess

9342106234

RESPONDENT

RESPONDENT

PCS for petitioner is present. Representative from Respondent Company is present. Petitioner is directed to file Legal heirs petition to implead the legal heirs of R-3 as per the memo furnished to the respondents and the representative of respondent admitted that they are the legal heirs of deceased R-3.

List it on 22.09.2017.

MEMBER (J)

MEMBER (T)